

Sub Divisional Magistrate office, Pathardi at Malibabhulgaon,
Tal. Pathardi, Dist. Ahmednagar.

Date – 22/02/2023

To,

The Additional Collector,
Ahmednagar (Home Department)

Sub :- Communication of Direction passed by Hon'ble National Green Tribunal vide order dated – 07-02-2023, passed in O.A. 11/2023 (WZ) Titled as "Razzak Rajmohammad Baig & Ors. Vs. The District Collector, Ahmednagar & Ors." Reg.

Ref :- Your Letter No. DC/Karya/9B/18/2023 Vide Dated – 09-02-2023.

Sir,

With Reference to above subject, as per direction of Hon'ble NGT Order dated – 20/05/2021, the joint inspection carried out along with Sub-Regional officer, MPC Board, Ahmednagar. The Detail Inspection report along with Photograph Enclosed.

Submitted for Information.

Your's Faithfully,

Sd/-

(Prasad Mate)
Sub Divisional Officer, Pathardi.



महसूल विभाग

उपविभागीय दंडाधिकारी पाथर्डी भाग, पाथर्डी यांचे कार्यालय,
मौजे माळीबाभुळगांव ता. पाथर्डी

ईमेल आयडी :- sdopathardi77@gmail.com

दुरध्वनी क्रमांक 02428 - 222363

क्र.कावि/फौज./ 93 /2023

पाथर्डी दिनांक 17/02/2023

प्रति,

मा.अपर जिल्हादंडाधिकारी ,
अहमदनगर (गृह शाखा)

विषय - Communication of direction passed by Hon'ble National Green Tribunal vide order dated 07/02/2023, passed in O.A.11/2023(WZ) Titled as "Razzak Rajmohammad Baig & Ors. Vs. The District Collector. Ahmednagar & Ors." Reg.

संदर्भ - आपले कार्यालयकडील पत्र क्र डीसी/कार्य/ 9ब/18/2023 दि. 09/02/2023.

महोदय,

उपरोक्त संदर्भिय विषयाबाबत सविनय सादर करण्यात येते की, सादर प्रकरणी दिनांक 20/05/2021 च्या आदेशान्वये मा. हरित लवादाने दिलेल्या निर्देशाप्रमाणे दिनांक 16/02/2023 रोजी महाराष्ट्र प्रदुषण नियंत्रण मंडळाचे उपविभागीय अधिकारी यांचे समवेत प्रत्यक्ष सादर ठिकाणी स्थळपाहणी करण्यात आली आहे. सादर स्थळपाहणी बाबतचा स्वयंस्पष्ट अहवाल व छायाचित्रांसह यासोबत सादर करण्यात येत आहे.

आपला विश्वासू

(प्रसाद मते)

उपविभागीय दंडाधिकारी
पाथर्डी भाग पाथर्डी

Joint inspection Report In respect of order 20/05/2021 passed by Hon'able NGT (WZ) in Q.A. 01/2020 Raggak Rajhinomnad Balg V/s. The District collector Ahmednagar and Ors.

As per the Hon'able NGT order dated. 20/05/2021 In Q.A. 01/02 Raggak Rajhinomad Balg V/s. the District collector Ahmednagar has directed to Maharashtra Pollution Control and District magistrate Ahmednagar to submit compliance of the order.

Board has granted consent to Operate for hot mix plant vide dated 12/03/2020, valid up to 30.03.2026. (Anx-I). Board has Issued proposed direction on 17/02/2021 (Anx-II). After receipt of Hon'able NGT order dated. 20/05/2021 the Board has Issued interim direction vide dated 30/09/2021 after compliance of proposed direction (Anx-III).

Joint visit along with Raviraj Patil Field Officer was carried out on 16/02/2023 and following findings are noticed.

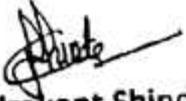
- 1) Hot mix plant not operated continuously It is operated as per work requirement
- 2) During visit hot mix plant was not in operation.
- 3) The industry has provided following Measures for control of Air Pollution in the surrounding area.
 - a) Raw Material loading section (04 hoopers) are covered with tin Sheet.
 - b) Conveyer belt covered with tin Sheet.
 - c) Water sprinkling system provided at Conveyer Belt & hooper section.
 - d) Industry having 01 no. of tanker with capacity 5000 lit (water storage capacity) for regular wetting of the premises.
 - e) Industry has provided wet Scrubber with stack of height 15.0 mtrs. to hot mix plant.
 - f) Industry has planted bamboo & others Trees around the Hot Mix Plant.
 - g) The Industry has not provided the Metallic Road as per consent condition.

The complainant's agriculture land situated on west side of adjacent to the boundary of hot mix plant. The compliant harvesting the rabi crop observed during the visit. Board has Issued letter to Agriculture department vide dated 07/02/2023 regarding statues of crop in the surrounding area. (Anx-IV).

The Complainant field was visited along with complaint Mr. Raggak Rajhmomad Baig In some part of complainants field cotton crop was standing and in some part harvested bajra crop was stacked. The complainant told that the dust from Hot Mix Plant accumulates on the crop & on the surface of field. Dust observed on leaves and cotton of cotton crop & also on surface of soil. Also the complainant told that when the plant is in operation it creates lot of noise, dust & bad odour. At the time of visit the plant was no in work so this cannot be observed. Complainant also pointed out the bamboo Planted along with the boundary shades old leaves which falls on complainant's field which was observed during visit.

Also in the future, the unit will be monitored keeping in view any violation of environment laws.

The joint Inspection report is submitted for your kind perusal and for further direction please.


(Chandrakant Shinde)
Sub-Regional Officer
MPCB, Ahmednagar.


(Prasad Mate)
Sub Divisional Magistrate, Pathardi



























